

Notice is hereby given that the Hon'ble National Company Law Tribunal, Indore Bench, in the matter of Corporate Insolvency Resolution Process of **M/s JSM DEVCONS INDIA PVT. LTD.** vide order Dt. 01.12.2023 (Date of receipt of Order 05.12.2023) in IA no. 258(MP)/2023 in TP 230 of 2019 (CP (IB)192 of 2017) has ordered for:

- Recalling of claims from the Creditors and call for documents, (including calling for the copies of Registered sale deed from registered plot-owners)
- Re-constitute COC as per the provisions of Insolvency & Bankruptcy Code, 2016
- Appointment of Fresh Authorised Representative

Accordingly, the creditors of JSM Devcons India Private Limited, are hereby called upon to re-submit their claims with all documents submitted earlier along with proof of prior submission thereof on or before 16-12-2023 (10 days from the date of public announcement) to the resolution professional at the following email id [jsmdevcons\\_rp@gmail.com](mailto:jsmdevcons_rp@gmail.com). The financial creditors shall submit their claims with said proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. *All such plot buyers whose plots have been registered in their name, shall also submit their claims along with copies of their registered sale deeds and proof of payments of sale consideration.* A financial creditor belonging to a class, as listed against the entry No. 12 in the table appended hereto, shall indicate his choice of authorised representative from among the three insolvency professionals listed against entry No.13 in the table appended hereto, to act as authorised representative of the class of Home Buyers in Form CA.

For convenience of all creditors the relevant details published vide Public announcement dt. 20.04.2019 (with updated particulars as on the date of this publication) are being given as per following table-

RELEVANT PARTICULARS	
1. Name of corporate debtor	JSM Devcons India Private Limited
2. Date of incorporation of corporate debtor	05/04/2011
3. Authority under which corporate debtor is incorporated / registered	ROC Gwalior
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200MP2011PTC025730
5. Address of the registered office and principal office (if any) of corporate debtor	306, Orbit Mall, Scheme No. 54 Plot No. 305-306, A. B. Road, Indore, Madhya Pradesh, India, 452001
6. Insolvency commencement date in respect of corporate debtor	12.04.2019
7. Estimated date of closure of insolvency resolution process	03.03.2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Chaya Gupta Regd. No. IBBI/IPA-002/IP-N00984/2020 - 2021/13133
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 1, Bima Nagar, 202, Almas Dreams Apartment, Near Anand Bazaar, Indore- 452018, MP Email: <a href="mailto:guptachayacs@gmail.com">guptachayacs@gmail.com</a>
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 911, Apollo Premier, Near Vijay Nagar Square, Indore-452010, MP. Email: <a href="mailto:jsmdevcons_rp@gmail.com">jsmdevcons_rp@gmail.com</a>
11. Last date for submission of claims	16-12-2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Plot Buyers
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Ms. Neha Firoda 2. Mr. Nandish Vin 3. Ms. Jeena Agrawal
14. (a) Relevant Forms (b) Details of authorized representatives are available at	Web Link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a>

Note: that the calculation of claim amount should be as on 12.04.2019 being the date of insolvency resolution process commencement date.

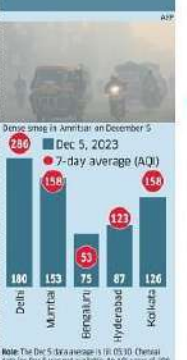
Submission of false or misleading proofs of claim shall attract penalties.

**Chaya Gupta**  
RP of JSM Devcons India Pvt. Ltd.  
IBBI/IPA-002/IP-N00984/2020-2021/13133  
AFA Validity till: 27/06/2024

Date: 06/12/2023  
Place: Indore



Pollution Watch



New Services Activity at a Low as New Orders & Output Shrink

CAUSE FOR CONCERN PMI eases further to 56.9 in November; rising inflation dents outlook

New Delhi: India's services activity fell to its lowest level in November... The seasonally adjusted S&P Global India Services PMI...

Financial services rose 6% in Q2 from last year, nearly half the 12.2% growth witnessed in Q1...

Insurance topped the rankings, while Real Estate & Business Services came last...

Experts indicate that growth is likely to slow down in the second half of the year...

Pilot Study Aims at Quantum Jump in Cotton Output

New Delhi: India will extend a pilot study targeted at increasing cotton output...

India Among 8 Nations Seeking 5-yr Patent Waiver for Covid Diagnostics

Countries say they need tools to fight pandemic that isn't over yet

New Delhi: India, Pakistan and South Africa, along with five others...

India and others said in the draft submission to the WTO...

As per the draft text, 'contingent these vital tools' will deter effectiveness of the decision...

India and Oman Begin Talks on Free Trade Pact

New Delhi: India's exports to Oman could soon get duty concessions...

S&P: India on Track to be Third-Largest Economy by 2030

New Delhi: India is set to become the third largest economy by 2030, S&P Global Ratings said...

Waiver Push

New Delhi: India, Pakistan and South Africa, along with five others, have pushed for a five-year global patent waiver...

Submission Made to WTO on Behalf of 65 Members

New Delhi: India, Pakistan and South Africa, along with five others, have pushed for a five-year global patent waiver...

India Among 8 Nations Seeking 5-yr Patent Waiver for Covid Diagnostics

New Delhi: India, Pakistan and South Africa, along with five others, have pushed for a five-year global patent waiver...

Banks Healthy & Strong amid Global Turmoil: FM

Parliament Watch

New Delhi: Indian banks remain healthy and strong...

Our Bureau New Delhi: Indian banks remain healthy and strong...



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Big Test Becoming next manufacturing hub

New Delhi: India is set to become the third largest economy by 2030, S&P Global Ratings said...

Waiver Push

New Delhi: India, Pakistan and South Africa, along with five others, have pushed for a five-year global patent waiver...

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Dubai is becoming a rising hub for the ultra-wealthy

The UAE and Dubai in particular continue to attract intense interest from high-net-worth individuals (HNWI) and ultra-high-net-worth individuals (UHNWI)

The United Arab Emirates (UAE) has emerged as a magnet for the ultra-wealthy...

Optimistic projections anticipate this share to reach 46% by 2026...



Large family offices have diversified investments including such as venture capital, hedge funds...

Previously many family offices focused heavily on investments and less on having a robust sophisticated operational infrastructure...

Close to 71% of Family Offices in the UAE are based in Dubai...

Amongst the largest single-family Offices in the UAE according to familyofficehub.io...

Disclaimer: This article is a part of featured content series on Business in Dubai

MARCELLUS PUBLIC NOTICE. It has come to our attention that certain unknown persons are impersonating employees of Marcellus...

Notice is hereby given that the Hon'ble National Company Law Tribunal, India has passed the order of Corporate Insolvency Resolution Process of M/s. JSM HOLDINGS INDIA PVT. LTD....

Large family offices have diversified investments including such as venture capital, hedge funds, private equity, real estate, sustainable tech, healthcare and more...

